अतुल कुमार चौधरी Atul Kumar Chaudhary, ITS



सचिव भारतीय दूरसंचार विनियामक प्राधिकरण Secretary TELECOM REGULATORY AUTHORITY OF INDIA

F. No.: R-11/2/(1)/2024-B AND CS(1 AND 3)

Dated: 3rd October 2025

To,

Shri. Sanjay Jaju, Secretary, Ministry of Information and Broadcasting, 'A' Wing, Shastri Bhawan, New Delhi - 110001

Subject: Recommendations on "Formulating a Digital Radio Broadcast Policy for private Radio broadcasters"

Ministry of Information and Broadcasting (MIB) vide its reference dated 23rd April 2024 has sought recommendations of TRAI under section 11(1)(a)(i) of the TRAI Act, 1997 on formulating a digital radio broadcast policy for private Radio broadcasters.

- 2. In this connection, TRAI had issued a consultation paper on 'Formulating a Digital Radio Broadcast Policy for private Radio broadcasters' on 30th September 2024, seeking comments from the stakeholders. Subsequently, TRAI held an Open House Discussion (OHD) on 8th January 2025.
- 3. Based on the comments of the stakeholders received during the abovementioned consultation process and its own analysis, the Authority has finalized its recommendations which are enclosed herewith.
- 4. As per the practice, a copy of this letter, along with recommendations, is being placed on the website of TRAI <u>www.trai.gov.in</u>.

This letter is issued with the approval of the Authority.

Encl: As above.

(Atul Kumar Chaudhary) Secretary, TRAI